

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-302**  
IB-1938/ND/2019

**IN THE MATTER OF:**

BSE Ltd.

Vs.

IFL Promoters Ltd.

....Applicant

....Respondent

**SECTION**

Under Section 9 of IBC, 2016

Order delivered on 31.10.2019

**CORAM:**

**JUSTICE SHRI R.D. KHARE (Retd.)**

**HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,**

**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

None present on behalf of both the parties. On earlier date i.e 09.10.2019, none were present on behalf of the parties. Dismissed for want of prosecution.

sdl -

(SUMITA PURKAYASTHA)  
MEMBER (T)

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(JUSTICE SHRI R.D. KHARE)  
MEMBER (J)